

No. 853 asked on the 13th September, 1954 and state:

(a) the total number of houses constructed under the Industrial Housing Scheme during the last three years in the State of Madhya Pradesh;

(b) the total number of the houses occupied by the workers during the said period; and

(c) whether it is a fact that the workers are not occupying the houses due to the high rent fixed by the Housing Board?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) Out of a total 1,000 tenements sanctioned during 1951-52 to 1953-54, 100 units have been completed in all respects; 292 are complete except for water and sewer connections and 50, nearing completion, will be ready for occupation soon. The remaining 558 tenements are at various stages of construction.

(b) 100 tenements have been occupied.

(c) No, Sir; The rents do not exceed the maxima prescribed by the Govt. of India.

PASHMINA WOOL

***595. Shri Hem Raj:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether in spite of the ban on the export of *Pashmina* wool, it is being exported by postal parcels and other means to U.S.A.; and

(b) if so, the steps Government propose to take to check its export?

The Minister of Commerce (Shri Karmarkar): (a) and (b). The export of *pashmina* wool was banned from 14th June 1951 except in the case of exports by post parcel. On a further review, the ban has been extended to exports by post also with effect from 30th November 1954.

SURPLUS DEFENCE STORES

***598. Sardar Iqbal Singh:** Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply to starred question No. 1739 asked on the 12th April, 1954 and state:

(a) whether any surplus defence stores were disposed of by private negotiations during the current year;

(b) if so, the value thereof; and

(c) the total value of surplus defence stores still in hand?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.

(b) Rs. 31,800.

(c) Rs. 30.12 crores (Book value) as on 31st October 1954.

भूमि विकास सुधार

***609. श्री एम० एल० द्विवेदी :** क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न राज्यों में भूमि सुधार संबंधी कार्यक्रमों को कार्यान्वित करने के लिये प्रशासनीय और विकास संगठन स्थापित करने की दिशा में अब तक क्या प्रगति हुई है ;

(ख) क्या भूमि सुधार में चाब लेने वाले और आयोग की समिति को सलाह देने के लिये तैयार गैरसरकारी लोगों की एक सूची तैयार की गई है ; और

(ग) यदि हां, तो उन व्यक्तियों के नाम क्या हैं ?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) State Governments carry out their land reform programmes through their revenue administrations and the appropriate departments.

(b) No.

(c) Does not arise.